

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1439/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Apar Industries Ltd.  
 V/s  
 Kalisma Steel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 1439/I&BP/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on **05.02.2018**.

**Sd/-**

**V. NALLASENAPATHY**  
 Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)